



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/48/2020 FIXED	DEBABRATA SAIKIA Versus UNION OF INDIA AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	GA, ASSAM SC, HEALTH AND F W ASSTT.S.G.I.
2	PIL/67/2020	CHAIMON BRAHMA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL	GA, ASSAM SC, APDCL
ADMISSION				
3	PIL/4/2020 FIXED	GYAMAR GUNIA AND ANR. Versus UNION OF INDIA AND 8 ORS.	MR. B BARUAH MR. C BARUAH	ASSTT.S.G.I. GA, AP
4	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	
5	PIL/59/2020 FIXED	THE PEOPLES JOINT ACTION COMMITTEE FOR BOROLAND MOVEMENT (PJACMB) AND 2 ORS. Versus THE CHIEF ELECTION COMMISSIONER OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR R DHAR MS T PARASHAR	GA, ASSAM SC BTAD SC, CEC
6	WITH WP(C)/4218/2020	RANGADAO BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M MORE MR. N D SARMA	GA, ASSAM SC, WPT BC SC, ASEC
7	WA/171/2020	CHAN MIYA SK. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
8	WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1906/2020 in WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
9	WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

	WITH I.A.(Civil)/1907/2020 in WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
10	WA/176/2020	BHARTI ENGINEERING, Versus UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MR H TALUKDAR	SC, NF RLY
	WITH I.A.(Civil)/1922/2020 in WA/176/2020	BHARTI ENGINEERING, Versus UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MR H TALUKDAR	SC, NF RLY
11	WA/177/2020	LATIKA GOALA Versus THE STATE LEVEL COMMITTEE (SLC) AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
12	WA/178/2020	KHUDEJA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. Z HAMMAD	SC, AG SC, EDU SC, FINANCE DEPTT. SC, PENSION
13	WA/181/2020	SREE BINA BALA DEVI Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, IRRIGATION SC, SOIL CONSERVATION DEPTT. SC, BTC SC, FINANCE DEPTT.
14	WP(C)/4245/2020 FIXED	GOVERDHAN PRASAD ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR J C GAUR MS. M GAUR	SC, A G V B
ORDERS				
15	I.A.(Civil)/586/2019 in Mat.App./334/2019	SMTI LAKSHMI PATHAK Versus MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MS. T SOM MR H DAS
	WITH Mat.App./334/2019 (Filing Number)	SMTI LAKSHMI PATHAK Versus MAHANANDA ROY		
16	I.A.(Civil)/2304/2019 in Mat.App./8253/2019	SRI RAJESH GUPTA Versus SMTI. PINKI GUPTA	MR. K M HALOI MR. M I HUDA MR. B DAS	MR D C K HAZARIKA MS J KALITA
	WITH Mat.App./8253/2019 (Filing Number)	SRI RAJESH GUPTA Versus SMTI. PINKI GUPTA		
17	I.A.(Civil)/2663/2019 in WA/8258/2019	CO-ORDINATION COMMITTEE OF PRIVATISATION MIS-RULES VICTIMISED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H TALUKDAR	GA, ASSAM
	WITH WA/8258/2019 (Filing Number)	COORDINATION COMMITTEE OF PRIVATIZATION Versus THE STATE OF ASSAM AND 4 ORS.		
18	Mat.App./11/2020 FIXED	PREMALATA SAIKIA Versus JATINDRA PATGIRI	MR. M K DAS MS Z ANJUM MS J SAIKIA MS. R BORA	MR. B BARMAN
19	I.A.(Civil)/23/2020 PIL 2454/1995(D/O) in PIL/2454/1995	THE UNION CO-OPERATIVE BANK LIMITED AND ANR Versus RATHINDRA CH KAR AND 16 ORS	MR. B D GOSWAMI	MS. S SEAL MR S NATH MR. S K SAHA
20	WA/83/2020 FIXED	SMTI RUMI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	GA, ASSAM MR. R K D CHOUDHURY MRS N DEKA MR. K KAUR

21	I.A.(Civil)/1013/2020 FIXED in WA/4100/2020 WITH WA/4100/2020 (Filing Number)	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS Versus SHRI ANUP KUMAR DAS	SWATI. B. BARUAH (TG) MS D K DOLEY MR I AHMED MRS. R YASMIN	DR. B AHMED MR. N HAQUE MR. A K AZAD
22	I.A.(Civil)/1870/2020 FIXED in WP(C)/1032/2020 WITH WP(C)/1032/2020	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS Versus SHRI ANUP KUMAR DAS (E) SONAPUR HERBAL CENTRE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	Mukesh Sharma	ASSTT.S.G.I.
23	FAO/33/2017 WITH I.A.(Civil)/1727/2017 in FAO/33/2017	SONAPUR HERBAL CENTRE PRIVATE LIMITED Versus PUNJAB NATIONAL BANK and ANR	MR.S P ROY MR. N ALAM MRA K RAI MR.P N SHARMA	MR S DUTTA MRS. A GAYAN MR K KASHYAB MR A HUSSAIN ASSTT.S.G.I.
		SONAPUR HERBAL CENTRE PRIVATE LIMITED Versus PUNJAB NATIONAL BANK and ANR	MR.S P ROY MR. N ALAM MRA K RAI MR.P N SHARMA	MR.A GANGULY MR.S DUTTA SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2275/2019 WITH LCR, FIXED	SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/5575/2019	KULSUM KHATUN @ KULSUM BIBI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5579/2019 PASSED OVER	BANESA KHATOON @ BANESA KHATUN @ BANESA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
4	WP(C)/5591/2019 PASSED OVER	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI	ASSTT.S.G.I.
5	WP(C)/5592/2019 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/5595/2019 PASSED OVER	ASIA BIBI @ OCHIYA BIBI Versus UNION OF INDIA AND 5 ORS.	MR M AHMED MR. M A MONDAL MR. R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5633/2019 WITH LCR	SABIA KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5654/2019 WITH LCR	HUNUFA KHATUN @ HANUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/5679/2019 PASSED OVER	KRISHNA BOTI RAY @ KRISHNAMATI ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/743/2020 WITH LCR, B/O	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/4750/2020	TULA BHANU @ TOLA BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4752/2020	JALAL UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MS S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4754/2020	HATEM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/4774/2020	OMAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4781/2020	FAKARUDDIN AHMED @ MD. FAKARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY SC, F.T	SC, NRC ASSTT.S.G.I. SC, ECI
17	WP(C)/4789/2020	SAIJUDDIN KHAN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2497/2020	SAHITAN NESSA Versus THE STATE OF ASSAM	MR. A K AHMED MR. K S ISLAM	PP, ASSAM
2	Bail Appln./2499/2020	MUJAMMIL ALI @ MOJAMIL ALI Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND	PP, ASSAM
3	Bail Appln./2500/2020	MD. HARKAN ALI Versus THE STATE OF ASSAM	MR. S H SIKDAR MR A C ALI MR E A AHMED	PP, ASSAM
4	Bail Appln./2503/2020	DHANJIT NATH @ DHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	Bail Appln./2504/2020	MD. ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
6	Bail Appln./2507/2020	KISHOR ROY Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
7	Bail Appln./2510/2020	PORESH SOREN AND 3 ORS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	PP, ASSAM
8	Bail Appln./2511/2020	JALALUDDIN @ JALU Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	SPL PP WILDLIFE FOREST ASSAM
9	Bail Appln./2512/2020	GOBIN SARMA Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
10	Bail Appln./2514/2020	ASHISH RAJPOOT Versus THE STATE OF ASSAM	MR B DAS MR D J ADHIKARY	PP, ASSAM
11	Bail Appln./2515/2020	NABAJYOTI BAISHYA Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
12	Bail Appln./2517/2020	NITUL BASUMATARY Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR B TAID MR. P M KALITA	PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/287/2019	CHANDRA KANTA DOLEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, HEALTH
	WITH			
2	WP(C)/302/2019	DIPEN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, HEALTH
	WITH			
3	WP(C)/506/2019	SYED MEHDEE HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. B SARMA	SC, NHM
	WITH			
4	WP(C)/613/2019	RUBUL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS. B SARMA MR B SARMA	SC, NHM
5	WP(C)/8964/2019	PADMA KANTA BORA Versus FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
6	WP(C)/516/2020	BINA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE (R- 2,3 & 4) SC, DIMA HASAO (R- 5 & 6)
7	WP(C)/1819/2020	HABIBUR RAHMAN @ HOBIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORAH	SC, PNRD
8	WP(C)/1835/2020	MONURAMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS. L BORAH	GA, ASSAM
9	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG
10	WP(C)/1989/2020	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM

11	WP(C)/2030/2020 FIXED ON 06.04.2020	RAM KRISHNA PAUL Versus INDIAN OIL CORPORATION LTD. AND 3 ORS	MR. S BISWAS	S N SARMA MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR G K DEKA SC, I O C
12	WP(C)/2342/2020	MONIKA KAKOTY BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED	GA, ASSAM SC, AG MR D NATH, STATE COUNSEL FOR RESPONDENTS
13	WP(C)/2380/2020	PRANAMIKA PHUKON Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED	GA, ASSAM SC, AG
14	WP(C)/2642/2020	ZOREMKUNGA HRANGCHAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	GA, ASSAM SC, N C HILLS
15	WP(C)/3297/2020	ANANDA RAM PAYENG Versus THE STATE OF ASSAM AND 2 ORS.	MS M BORUAH MR J PAYENG MR. T DOLEY	SC, HEALTH
16	WP(C)/3691/2020	ANAND BASUMATARY AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, BTC SC, FINANCE, SC, WPT
17	WP(C)/3725/2020	SUCHILA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM
18	WP(C)/3995/2020	MAINUL HAQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MR B D DAS MR. D THAOSEN B B HUSSAIN	SC, PNRD
19	WP(C)/4193/2020	BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	GA, ASSAM
20	WP(C)/4574/2020	LOVELY CHAKRAVORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM
	WITH			
21	WP(C)/4547/2020	SALEHA BEGUM Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR. A ROSHID MS. M R DEVI	GA, ASSAM
22	WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R- 5&6) MR.F U BORBHUIYAR- 5and6 MS.E YASMIN(R-5&6) SC, TRANSPORT SC, IWT
23	WP(C)/4825/2015	PURNIMA TERONPI and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	GA, ASSAM(R1-5)
	WITH			
24	WP(C)/3970/2015	MRIDUL ALI and 21 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R BARUAH(P- 1- 3,5,8,9,11,14,20&21) MR.R MAZUMDAR MRU SARMA MR.N M DUTTA(P- 1- 3,5,8,9,11,14,20&21) MR.H BEZBARUAH MS.R DUTTA	GA, ASSAMR1-6
25	WP(C)/5634/2015	THE ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR I AHMED MR. N BARUA MR.R ISLAM MR.D DAS MS.R A MOSTAFI	SC, FINANCER3and4 SC, SOCIAL WELFARE(R- 1&2)

26	W.P.(CrI.)/2/2018	MS. MAMONI KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
27	W.P.(CrI.)/4/2018	ABDUL MILU AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BORA MR. D GOGOI MS. S KAKATI MR. C CHAKRAVARTY MS P DASGUPTA	MR D MAZUMDER, SC. FOREST DEPTT. GA, ASSAM, MR.P.P.BARUAH MR. A DAS, SC. FOREST DEPTT. MR. M GOGOI
28	W.P.(CrI.)/5/2019	BIJOY LAKHI GARG Versus AXIS BANK LTD. AND 4 ORS.	MS. S D SAIKIA MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
29	W.P.(CrI.)/10/2019	GIRINDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M C DAS MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM, MR. S BISWAS, SC-FOREST DEPTT.
30	WP(C)/2969/2019	BALWANT SINGH Versus THE STATE OF ASSAM AND 18 ORS.	MR. H. BURAGOHAIN MS. A DEVI MS. R CHAKRABORTTY	GA, ASSAM
	WITH I.A.(Civil)/3848/2019 in WP(C)/2969/2019	BALWANT SINGH Versus THE STATE OF ASSAM AND 18 ORS.	MR H BURAGOHAIN MS A DEVI	GA, ASSAM
31	WP(C)/4590/2020 FIXED	BIRKHAND BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, BTC SC, IRRIGATION
<u>ORDERS</u>				
32	WP(C)/8747/2018	ADALAT SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	GA, ASSAM SC, FINANCE DEPTT.
33	W.P.(CrI.)/17/2020	MS. PARISMITA DEURI Versus DR BODILAL DEURI AND 7 ORS.	MR. A K DAS	GA, ASSAM
34	Review.Pet./25/2020 IN WP(C)/7934/2017 (D/O), WP(C)/4896/2017 (D/O), WP(C)/5001/2017 (D/O), IA (CIVIL)/ 3245/2017 (D/O), CAVT. 1309/2017 (D/O)	SRI BHUPEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS J SAIKIA	GA, ASSAM
35	I.A.(Civil)/1725/2020 FIXED, IN WP (C) 940/2020 (D/O) in WP(C)/940/2020	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,20th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/41/2019	DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM		PP, ASSAM
	WITH			
2	CrI.A./4284/2019 (Filing Number)	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR		
	WITH			
	I.A.(CrI.)/589/2019	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MS. R DUTTA MS K DAS	PP, ASSAM
3	CRL.A(J)/64/2020	KOLAMANU DOLEY Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/65/2020	JITEN GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/66/2020	RAJA RABI DAS Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
6	I.A.(CrI.)/256/2018 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED in CrI.A./100/2018	RAJ KUMAR BORO Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MR. A I UDDIN	PP, ASSAM
	WITH			
	CrI.A./100/2018	RAJ KUMAR BORO Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MR. A I UDDIN	PP, ASSAM
7	I.A.(CrI.)/95/2020 WITH LCR 5 FILES in CrI.A./392/2017	NABAJYOTI RANGDAI Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MD R ALI MR. P K DAS MR. N MAHAJAN	PP, ASSAM

	WITH Crl.A./392/2017	NABAJYOTI RANGAI Versus THE STATE OF ASSAM and ANR,	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. H SARMA ADDL PP,ASSAM
8	I.A.(Crl.)/102/2020 WITH OFFICE NOTE, LCR 5 FILES in Crl.A./29/2020 WITH Crl.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N MAHAJAN	PP, ASSAM
		SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	MR. N MAHAJAN PP, ASSAM
9	I.A.(Crl.)/135/2020 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./54/2020 WITH Crl.A./54/2020	SRI MANJIT SARKAR @ BABU SARKAR Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MR. T DEORI	PP, ASSAM
		SRI MANJIT SARKAR @ BABU SARKAR Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MR. T DEORI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6043/2015	GHANASHYAM GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	GA, ASSAM(R 1-3)
2	WP(C)/6311/2015	BISWAJIT GHOSH Versus THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, NF RLY
3	WP(C)/1451/2017	NARAYAN CHANDRA BORA and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.S HUDA MR.N HOQUE MR.G R A MOTTAQUEE MD.ARIF	GA, ASSAM
4	WP(C)/4517/2017	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR.S SUTRADHARR- 2and3 SC, IIT
5	WP(C)/4038/2018	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR	MRS. R DEVI ASSTT.S.G.I.
6	WP(C)/7704/2018	RAJANI KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	MR. P J SAIKIA (R5) MR. B GOGOI MR. K BORUAH (R5) MR. P BORDOLOI (R5) SC, HEALTH
	WITH I.A.(Civil)/1191/2019 in WP(C)/7704/2018	RAJANI KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	MR. P J SAIKIA SC, HEALTH
7	WP(C)/3837/2019	CENT PLY Versus THE STATE OF ASSAM AND 3 ORS	MR A TIWARI MS. P ADHIKARI MR. D WANGDI	MR. S SAIKIA SC, TAXES SC, FINANCE DEPTT.(R-1 TO 3)
8	WP(C)/9128/2019	MRINAL KUMAR CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. M DUTTA MR P BHARDWAJ	SC, GST ASSTT.S.G.I.
ORDERS				
9	WP(C)/1760/2016	SMTI PARVINARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE

10	WP(C)/4810/2017	RAHIMA BEGUM Versus THE STATE OF ASSAM and 8 ORS.	MR.Z HUSSAIN MRSB B AHMED	GA, ASSAM MD K RAHMAN
11	WP(C)/3687/2018	HIRAN BALA BASUMATARY AND 31 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	SC, HEALTH SC, BTC
12	WP(C)/6190/2018	SRI MONORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MR S ISLAM	SC, EXCISE DEPTT.
13	WP(C)/5667/2019	SANKAR NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	GA, ASSAM
14	WP(C)/6073/2019	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MS P SARMAH SC, HEALTH
15	WP(C)/6287/2019	PARAG KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM
16	WP(C)/6674/2019	PUSPITA NAMOSUDRA (CHAKRABORTY) Versus THE STATE OF ASSAM AND 6 ORS.	MR S NATH MR G J SHARMA	GA, ASSAM
17	WP(C)/6714/2019	PRANAB BARTHAKUR Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	MR SISHIR DUTTA MR. S DUTTA
18	I.A.(Civil)/521/2020 IN FAO 37/2019 (D/O), IA (CIVIL) 2461/2019 (D/O) in I.A.(Civil)/2461/2019	ABDUL MANAN KHAN Versus AYESHA KHATUN @ CHOUDHURY	MS. K JAIN	
19	I.A.(Civil)/1250/2020 IN MAC APP 329/2017 (D/O) WITH MAC APP 167/2018 (D/O) in Review.Pet./4664/2020 WITH Review.Pet./4664/2020 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MALINA BASUMATARY AND 2 ORS THE ORIENTAL INSURANCE CO. LTD. Versus MALINA BASUMATARY AND 2 ORS (A)	MR. S K GOSWAMI MS P SARMA MR. B K GOSWAMI	
20	I.A.(Civil)/1715/2020 IN MAC APP 667/2017 (D/O) in Review.Pet./6075/2020 WITH Review.Pet./6075/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. BANTI DEKA AND 6 ORS. NEW INDIA ASSURANCE COMPANY LTD Versus BANTI DEKA AND 6 ORS (F)	MR. R GOSWAMI MR D DEKA	MR. A MANNAF

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/972/2020	KAMAL SAIKIA Versus THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/1826/2020	GAROBHAT KHOWA MAHILA SAMITI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, PWD
3	WP(C)/2118/2020	KUNAL DUTTA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K KALITA MR B ISLAM	SC, NORTH LAKHIMPUR MUNICIPAL BOARD GA, ASSAM
4	WP(C)/2396/2020	RAM KUMAR GUPTA Versus STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	GA, ASSAM MR. K K PARASAR
5	WP(C)/3602/2020	GOBARDHARA ANCHALIK PANCHAYAT Versus THE STATE OF ASSAM AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, PNRD GA, ASSAM SC, IWT
WITH				
6	WP(C)/529/2018	GOBARDHANA ANCHALIK PANCHAYAT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM
WITH				
7	WP(C)/647/2019	FAIZAN NESSA Versus THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MS. N BORAH MR. K MOHAMMED	GA, ASSAM SC, TRANSPORT
8	WP(C)/4338/2020	PRABIN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA	SC, CO OP
9	WP(C)/4815/2020	CHUNGPAO DIMNGEL Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, REVENUE SC, FINANCE
10	WP(C)/4842/2020	ROHIM UDDIN BARBHUIYA Versus THE SUPERINTENDENT OF POLICE AND ANR	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM

ORDER NO STEPS

11	WP(C)/107/2016	MRS. GULBAN BEGUM Versus THE STATE OF ASSAM AND 7 ORS ADMISSION	MR.S NATH MR.S N DEV NATH	GA, ASSAM
12	WP(C)/3661/2018	RANJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D BARMAN MR. K M HASSAN	SC, HIGHER EDU MR. R P KAKOTI (R5) GA, ASSAM MR. A K DUTTA (R5) MR. B GOGOI MR. S SUTRADHAR (R5) SC, FINANCE DEPTT. SC, IIT SC, REVENUE MR. R BARPUJARI
13	WP(C)/8172/2018	KAILASH PATOWARI Versus THE STATE OF ASSAM AND 4 ORS	MR. M. S. SHARMA MS. U DAS MR. B. R. KALITA	GA, ASSAM MR. M NATH (SC, PNRD) MR. N BORAH (SC, ASEC) MR. R BORPUJARI (SC, REVENUE DEPT.)(R-5) SC, ECA
14	WP(C)/8182/2018	KASHIRAM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS U DAS MR. M S SHARMA MS. B R KALITA	SC, PNRD GA, ASSAM SC, FINANCE DEPTT. SC, ECA
	WITH			
15	WP(C)/8098/2018	JITU SHARMA RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS.	MS U DAS MR. M S SHARMA MS. B R KALITA	SC, PNRD GA, ASSAM SC, FINANCE SC, ECA
16	WP(C)/2180/2019	MANTURAM DAIMARY AND 9 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B K DAS MD R ISLAM	GA, ASSAM SC, NHAI MR. S K SINGHA (R1) MR. R K TALUKDAR (R-2) ASSTT.S.G.I. SC, FOREST SC, REVENUE
17	WP(C)/4222/2019	ANUPAMA BARMAN PATOWARY Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. P N SHARMA	GA, ASSAM
18	WP(C)/4377/2019	AMJAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
19	WP(C)/431/2020 FIXED	JIRAN RABHA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, NF RLY SC. REVENUE
20	WP(C)/4255/2020 FIXED	MAJIL SHEIKH AND 61 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N AHMED MR R A AHMED	GA, ASSAM SC. REVENUE
21	WP(C)/4333/2020 FIXED	MD. KADIR SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
22	WP(C)/4358/2020 FIXED	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, REVENUE
		ORDERS		
23	WP(C)/6206/2013	MAKLIS UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	MRS.V L SINGH SC, REVENUE

24	WP(C)/1754/2015	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
25	WP(C)/1865/2015	SATYAJIT SARMAH Versus THE STATE OF ASSAM and 4 ORS,	MR.K N CHOUDHURY MR.D BORAH	GA, ASSAMR1-5 MR. P N GOSWAMI(SC, EXCISE DEPTT.)
26	WP(C)/4969/2015 CAVT. NO. 931/15	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
27	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
	WITH			
28	Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
29	WP(C)/31/2016	SHAMSHER ALI and 122 ORS Versus THE STATE OF ASSAM AND 127 ORS	MR.O P BHATI MS.N BARMAN MR.S AHMED MR.J A AHMED MR.P SARMA	MR.M U MAHMUD MR.F ISLAM MR.M ALI SC, REVENUE MR.M Z CHOUDHURY
30	WP(C)/1717/2016	ABDUL REZZAK Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS N NASRIN MR. M HUSSAIN MD. H R AHMED MR. A RAHMAN MD I H KHAN	GA, ASSAM
31	WP(C)/2278/2016	ANOWAR HUSSAIN SHAH Versus THE STATE OF ASSAM AND 27 ORS	MR.Z HUSSAIN LEGAL AID COUNSEL	GA, ASSAM(R - 1,3,4,5 & 6) MRA R BHUYAN(R- 12 - 28) MR.M A I HUSSAIN(R- 12 - 28) MR.S H ZAMAN(R- 12 - 28) ASSTT.S.G.I. R - 2
32	WP(C)/5657/2016	SUSANTA SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR.G UZIR MR.M SAIKIA MS.A BORA MR.H DAS MS.S M BARUAH	GA, ASSAM
33	WP(C)/4819/2017	BHARAT KALITA and ANR Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.K L R YANTHAN MS.J BORAH MR.P BISWAS	GA, ASSAM
34	WP(C)/5350/2018	SATYA PAL SHARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM
35	I.A.(Civil)/3212/2019 in WP(C)/1963/2017	INDIAN OVERSEASE BANK Versus M/ BEHEATING TEA ESTATE	MR P C GOSWAMI MRS S GOSWAMI	MR. S DEKA MR. A D CHOUDHURY MR. M BORAH
	WITH WP(C)/1963/2017	M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK and 2 ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MR.P C GOSWAMI(R-1) MISS S GOSWAMI(R-1)

36	WITH WP(C)/6775/2019	M/S. BEHEATING TEA ESTATE Versus THE INDIAN OVERSEAS BANK AND 2 ORS.	MR A D CHOUDHURY MR. S DEKA MS. J BORO MR. T CHAKRABORTY	MR. P C GOSWAMI MISS S GOSWAMI ASSTT.S.G.I.
37	I.A.(Civil)/3624/2019 FIXED in WP(C)/5786/2019 WITH WP(C)/5786/2019	RESHMA PARVIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS. RESHMA PARVIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. M U MAHMUD MS. C. KALITA MR. M U MAHMUD MR. A K PURKAYASTHA MS. F N ZAMAN MS. C. KALITA MS. R AHMED	DR. B AHMED (R5,R7,R8,R9,10,R11,R12) SC, CO OP DR. B AHMED (R5,R7,R8,R9,10,R11,R12) SC, CO OP MR. N HAQUE (R5,R7,R8,R9,10,R11,R12) MR. K UDDIN (R5,R7,R8,R9,10,R11,R12) MR. A K AZAD (R5,R7,R8,R9,10,R11,R12) MR. A K AHMED
38	WP(C)/3990/2020	DILIP KUMAR DAS Versus HOUSING AND URBAN DEVELOPMENT CORPN. LTD. AND 5 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM MR. N. HASSAN, SC, AG (R-5) MR B GOGOI, SC, FINANCE (R-6) MR. B. CHOUDHURY, SC, PWD (R-2,3,4)

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2505/2020	HAZARAT ALI Versus THE STATE OF ASSAM	MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
MOTION				
2	Tr.P.(C)./28/2020	RIMJIM CHAKRAVARTI Versus PARTHA PRATIM CHAKRAVARTI	MR. R ALI MR GIAS MR M Z SHAH MS. S CHAKRABORTY	
3	Crl.Pet./559/2020 BY STATEMENT	KARISHMA KAYAL Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV R SARMAH MR. P K MUNIR MS T PARASHAR	PP, ASSAM
4	AB/3265/2020	ABDUL BASER AND 4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
5	AB/3266/2020	ANISH CHAKRABORTY Versus THE STATE OF ASSAM	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	PP, ASSAM
6	AB/3267/2020	SIBAN DAS Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
7	AB/3269/2020	ABDUL JALIL Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
8	AB/3270/2020	ANJIL GOGOI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	AB/3271/2020	KARTIK DEKA Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. A J SARMA MR B SARMAH MR. P D NAIR MR G ALAM	PP, ASSAM
10	AB/3272/2020	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM
11	AB/3275/2020	ADHIR KUMAR ROY AND ANR Versus THE STATE OF ASSAM	MRS. P P BORAH MR. P K DAS	PP, ASSAM

12	AB/3276/2020	GOUTAM ROY AND 3 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
<u>PENSION MATTERS</u>				
13	WP(C)/4666/2015	SMTI PAPORI BORAH BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR.B GOGOI(SC, FINANCE) SC, PWD
14	WP(C)/767/2016	BADAN CH. BORGHAIN Versus THE ASSAM ELECTRICITY GRID CORPORATION LIMITED and 3 ORS.	MR.D SARMAH MR.B SINHA	SC, AEGCL
15	WP(C)/702/2018	KABI CHANDRA TALUKDAR Versus THE STATE OF ASSAM	MR. A SAXENA MS. J BORTHAKUR S SARMA	MR C BARUAH (SC, A&E) DR. B AHMED (SC, IRRIGATION DEPT.) MR B GOGOI (SC, FINANCE DEPT.)
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1856/2020 FIXED	ROFIQUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
17	Bail Appln./2038/2020 FIXED	ROMEN DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
WITH				
18	AB/2755/2020	MOMI DEKA AND ANR. Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
19	Bail Appln./2279/2020 FIXED	ABDUL HUSSAIN @ LITU AND ANR Versus THE STATE OF ASSAM	MR. S CHOUDHURY MR. D BORA	PP, ASSAM
20	Bail Appln./2307/2020 BY STATEMENT	ROMIJUL ISLAM Versus THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
21	Bail Appln./2311/2020 FIXED	BUBUL CHETRY @ BUBUL CHETRI AND ANR Versus THE STATE OF ASSAM	MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
22	Bail Appln./2348/2020 FIXED	DALBAHADUR CHETRI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
23	Bail Appln./2370/2020 FIXED	SAIDUL HOQUE @ MD. SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. S HOQUE S I AKAND	PP, ASSAM
24	Bail Appln./2377/2020 FIXED	MD. MATIUR RAHMAN @ MATIUR RAHMAN @ PAPU Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
25	Bail Appln./2412/2020 BY STATEMENT	MINAR AHMED TALUKDAR AND ANR. Versus THE UNION OF INDIA	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR B SHARMA SC, CUSTOMS
26	Bail Appln./2518/2020 FIXED	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/1948/2020 FIXED	NAGESWAR CHOWDHURY Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	PP, ASSAM
28	AB/2211/2020 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM

29	AB/2389/2020 FIXED	GAUTAM ROY AND ANR. Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
30	AB/2510/2020 FIXED	BIJIT DUTTA Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
31	AB/2596/2020 FIXED	SAURAV DADHICH @ SHARMA Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN	PP, ASSAM
32	AB/2626/2020 FIXED	UTTAM PAUL Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
33	AB/2753/2020 FIXED	AJIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR MR. M A SATTER	PP, ASSAM
34	AB/2760/2020 FIXED	MONJURUL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
35	AB/2767/2020 FIXED	MD. IMTIAZ ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
36	AB/2787/2020 FIXED	MAZEDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
37	AB/2790/2020 FIXED	PARTHA PRATIM LASKAR @ PARTHA LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
38	AB/2791/2020 FIXED	ABED ALI Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
39	AB/2809/2020 FIXED	MAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
40	AB/2818/2020 FIXED	AYUB KHAN AND ANR Versus THE STATE OF ASSAM	MR. H A AHMED MR. R ALI	PP, ASSAM
41	AB/2824/2020 FIXED	BIKRAMJIT ROY Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
42	AB/2830/2020 FIXED	NOWAB ALI @ NABAB ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
43	AB/2871/2020 FIXED	PHULESWAR DAS @ FULENDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
44	AB/2934/2020 FIXED	MD FIROJ ALI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
45	AB/3166/2020 FIXED	MD. HAKMAT ALI Versus THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6412/2017	SANKAR RAM ROY and 26 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.D P CHALIHA MR.I AHMED	SC, SECONDARY EDUCATION SC, SSA SC, FINANCE
	WITH			
2	WP(C)/6025/2017	ARATI DEVI AND 42 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D P CHALIHA MR.M RANA MR.U P CHALIHA MR.I AHMED	SC, SECONDARY EDUCATION SC, SSA SC, FINANCE
	WITH			
3	WP(C)/6275/2017	CHAYANIKA KALITA and 6 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.H R A CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MSS DEVI MR.A WADUD	SC, EDUCATION SC, FINANCE
4	WP(C)/660/2020	RUPAK SARMA @ RUPAK KUMAR SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	SC, SEC. EDU. GA, ASSAM MR. B CHAKRAVARTY MS THUYEKHRULU SC, K A A C
5	WP(C)/1449/2020	BITU PABAN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, SEC. EDU.
6	WP(C)/1503/2020	NATIJA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N AHMED MD M HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/1646/2020	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA	SC, SEC. EDU. MR. B PURKAYASTHA
	WITH			
8	WP(C)/7130/2018	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS B TALUKDAR MS. G BORA MR. B KONWAR	SC, SEC. EDU.
	WITH			
9	WP(C)/272/2020	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. P SAIKIA
10	WP(C)/1815/2020 FIXED	ARABINDA RABHA Versus THE CENTRAL BOARD OF SECONDARY EDUCATION (CBSE) AND 2 ORS	MR. S SAIKIA	SC, CBSE

11	WP(C)/4467/2020 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, SEC. EDU.
12	WP(C)/4496/2020 FIXED	HIRENDRA KUMAR MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
13	WP(C)/4542/2020 FIXED	DEEPIYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU GA, ASSAM
14	WP(C)/4560/2020	CHOIJANG LAMA Versus THE UNION OF INDIA AND 4 ORS	MR. M ISLAM MR. J MAHANTA	MR. T C CHUTIA, SC, SEBA ASSTT.S.G.I. SC, CBSE
ADMISSION				
15	WP(C)/153/2017	SMT. RANJITA BORPATRA GOHAIN Versus THE STATE OF ASSAM and 5 ORS.	MR.N BORAH MR.H MAZUMDER	MR.B GOGOI SC, EDUCATION SC, FINANCE
16	WP(C)/185/2017	SMT. SHEULI LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.A H M R CHOUDHURY MR.N H LASKAR MS.T A AHMED	SC, ELEMENTARY EDUCATION
17	WP(C)/567/2017	NAMITA PAUL and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	SC, SECONDARY EDUCATION
18	WP(C)/907/2017	PERMITTED MADRASSA TEACHER'S ASSOCIATION, ASSAM Versus THE STATE OF ASSAM and 8 ORS.	MR A A DEWAN MR.D DAS MR.A HUSSAIN	SC, SECONDARY EDUCATION
19	WP(C)/2789/2017	IMRAN HUSSAIN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S U AHMED MR.P K R CHOUDHURY	MS.S BHUYAN MR.R KALITA MR.M HUSSAINR-5 MR.N H BARBHUIYA(R-5) MR.H AGARWAL SC, SECONDARY EDUCATION MR.S SAGI
WITH				
	I.A.(Civil)/3465/2017 in WP(C)/2789/2017	EASFUR RAHMAN and 3 ORS Versus IMRAN HUSSAIN and 6 ORS	MR. R KALITA MR. R SALOI MS. D BURAGOHAIN MRS. J M KONWAR	SC, HIGHER EDUCATION MR. S U AHMED
20	WP(C)/3248/2017	DILIP KUMAR ROY Versus THE STATE OF ASSAM and 4 ORS.	MR.A K DUTTA MR.B PURKAYASTHA	MR.U K NAIR(Sr.Adv.)(R-5) MR.A CHETRY(R-5) SC, ELEMENTARY EDUCATION MR.M P SARMAR-5
WITH				
	I.A.(Civil)/3916/2017 in WP(C)/3248/2017	SONALI KAR Versus THE STATE OF ASSAM and 4 ORS	MR. U K NAIR MR. M P SARMA	SC, ELEM. EDU. MR. A K DUTTA MR. B PURKAYASTHA
21	WP(C)/4473/2017 CAVT. NO. 1084/2017	BEGUM HILALY AHMED Versus THE STATE OF ASSAM and 5 ORS.	MS.K DEVI MR.K R PATGIRI	MR. M KHAN(R-5) MR.A K DUTTA MR A D CHOUDHURY (R6) MR. M MAHANTA MR D C NATH MR. D CHOUDHURY (R6) MRJ RAHMAN(R-5) MR. V A CHOWDHURY SC, SECONDARY EDUCATION MR. P K MUNIR FOR CAVEATOR MR. T CHAKRABORTY (R6) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION DEPT., R- 1,2,3,4)

22	WP(C)/6009/2017	BHASKAR BORO Versus THE STATE OF ASSAM and 3 ORS.	MR.P K DAS MR.S R RABHA MR.R BAISHYA MR.H KHAKLAERY	SC, ELEMENTARY EDUCATION GA, ASSAM
23	WP(C)/6029/2017	RIMA REKHA BOIRAGI and 29 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MRV K BAROOAH	MS.A VERMASC, FINANCE DEPARTMENT, R - 2 MR.A DEKA(SC, ELEMENTARY EDUCATION, (R - 1,3,4,5 & 6))
24	WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
25	WP(C)/7523/2017	MONSUR ALI BARBHUIYA and 62 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.B K KASHYAP	GA, ASSAM(R. 8,9,10.) MR H GUPTA MR H GUPTA SC, ELEMENTARY EDUCATIONR. 1,2,5,6,7. ASSTT.S.G.I.(R. 4.) SC, SSA(R. 3.)
26	WP(C)/7598/2017	ARUP SARMA Versus THE STATE OF ASSAM and 6 ORS.	MR.R M DEKA MR.M DAS MR.D CHUTIA	GA, ASSAM(R2, 7) SC, EDUCATION
27	WP(C)/7766/2017	TIRTHA NATH SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR.S CHAUHAN MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, ELEM. EDU. GA, ASSAM
28	WP(C)/3251/2020 B/O	PRASEN CH. MONDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	GA, ASSAM MR. S K MEDHI MR. S S ROY,GA, ASSAM MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT., ASSAM
29	WP(C)/3304/2020 FIXED	SATYAJIT BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M H RAJBARBHUIYAN	SC, SEC. EDU. MR. K GOGOI, SC, TECHNICAL EDU. DEPTT.
ORDERS				
30	WP(C)/4922/2014	ZAMIL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.S SAIKIA MR.S K TALUKDAR MR.J M A CHOUDHURY SC, SECONDARY EDUCATION
31	WP(C)/2551/2015	JITU TAPAN DAS, Versus THE STATE OF ASSAM and 7 ORS,	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH	GA, ASSAM(R3) SC, SECONDARY EDUCATION
32	WP(C)/3450/2015	SAHANAZ BEWA Versus THE STATE OF ASSAM AND 9 ORS	MR.J AHMED MR.A M KHAN MR.J ALI MR.R ALI MR.A HOQUE	GA, ASSAM MR.M R KHANDAKARR-9 SC, ELEMENTARY EDUCATION SC, SSA
33	WP(C)/1314/2016	THE MANAGING COMMITTEE, UTTAR BANGTIMARI L.P. SCHOOL and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEMENTARY EDUCATION
34	WP(C)/2189/2016	SAHNAZ KABIR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR.M A I HUSSAIN	GA, ASSAM MD.A HUSSAIN(R-9) SC, SECONDARY EDUCATION MR.A S CHOUDHURY(R-9) SC, FINANCE
35	WP(C)/3081/2016	ISMAIL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K BORAH MR.S BORTHAKUR	SC, SECONDARY EDUCATION
36	WP(C)/3441/2016	RUPSHA AKTAR and 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. M K HUSSAIN MRS. S Y AHMED	SC, HIGHER EDUCATION SC, G U

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3987/2015	RAM CHANDRA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM (R1-R3) MR. ZAFAR IQBAL (R4) MR. KISHORE KALITA(R4)
	WITH			
2	MACApp./101/2014	RAM CHANDRA ROY Versus PRABHAT RABHA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.A BORA MS.P HUJURI MR.P MAHANTA MR A SAIKIA MS.D PAUL MR.C M MAHANTA
	WITH			
3	MACApp./293/2014	RAM CHANDRA ROY Versus DILIP SAIKIA and ANR	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA
	WITH			
4	MACApp./294/2014	RAM CHANDRA ROY Versus MADHABI DEKA and 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA
5	WP(C)/7454/2015	M/S. VASISTHA CONST. PVT. LTD.- ZELIEZHUV Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA	MS G SARMAH (RAILWAY ADVOCATE) SC, RAILWAY
6	WP(C)/279/2018	PRADIP BAHADUR CHETRY Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	SC, K A A C
7	WP(C)/292/2018	BIJU CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD.	MR. D K KOTOKY MR. N BORUAH	MR S CHAKRABORTY (SC, APDCL)

8	WP(C)/2728/2018	ANUPAM BAROOAH AND 3 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 6 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM	MR G N SAHEWALLA (R1 TO 5) GA, ASSAM MR. Y DOLOI (R- 8 & 9) MS. N K DEVI (R1 TO 5) MR. N ANIX SINGH MR. S BORTHAKUR MR. J ROY MS. S KAKATI SC, A S T C MR. N A SINGH (R1 TO 5) MR. M SAHEWALLA (R1 TO 5)
9	WP(C)/2827/2018	THE MANAGING COMMITTEE OF DAKHIN JUGIJAN S.S. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGHA MR. M K NEOG MR. B KUMAR	DR. B AHMED SC, CO OP
10	WP(C)/3111/2018	JOGEN DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS. I DEKA	GA, ASSAM SC, REVENUE
11	WP(C)/3119/2018	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM
12	WP(C)/3167/2018	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM, SC, NF RLY MS S HAZARIKA (R2) MR. R BORPUJARI (SC, REVENUE)
13	WP(C)/3281/2018	LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)
14	WP(C)/7620/2018	NO. 151/152 KARMARI NANDINI MEEN SAMABAI SAMITY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 2 ORS.	MS F AHMED MR. T ISLAM MS A BEGUM	SC, AFDC
15	WP(C)/8497/2018	DIPALI DUTTA Versus IDBI BANK LTD. AND ANR.	S N SARMA MR. A J DAS MR P DEKA MR G RENGMA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
16	WP(C)/1966/2019	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
17	WP(C)/2618/2020 FIXED	BHOK SINGH PATOR @ BHOG SINGH LALUNG Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, NF RLY SC, REVENUE
ORDERS				
18	Cont.Cas(C)/475/2016	THE UNION OF INDIA and 3 ORS Versus ASHOK KUMAR SOMANI	MR.R SARMA MS.K D SARMAH MSB DEVI MRS.S D SAIKIA	
19	Cont.Cas(C)/11/2019	M/S GREEN VIEW ENTERPRISE Versus RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	
20	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	

21	Cont.Cas(C)/151/2019	NABIN TALUKDAR Versus MUNINDRA SHARMA	MR. R SARMA MS. S D SAIKIA MS B DEVI	MR. B J GHOSH
22	Cont.Cas(C)/175/2019	ABDUL HANNAN MAZUMDER Versus LAYA MADDUR	MR. J LASKAR MR F Z MAZUMDER	MR. M NATH MR. A BHATTACHARJEE MS. M D BORAH, GA, ASSAM
23	Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus DEBESWAR MALAKAR	MS KEWI MR D KHAN	MR. D SAIKIA MR. S BORA
24	Cont.Cas(C)/495/2019	M/S. ABACUS AND ANR. Versus LAKSHYESWAR GOSWAMI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
25	Cont.Cas(C)/608/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY Versus BIRENDRA MITTAL AND 3 ORS.	MR. R K BORAH MR. P K BORAH	MR. Y DOLOI MRS. D DAS BARMAN (R2,R3,R4) MS. P CHUTIA (R2,R3,R4) MS C BORAH MS. D D BARMAN
26	WITH WP(C)/1938/2019 CAVT. NO. 0256/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. U K GOSWAMI	GA, ASSAM MR. R M DAS SC, TRANSPORT FOR CAVEATOR
27	Cont.Cas(C)/624/2019	BANI ROY Versus S. S. MEENAKSHI SUNDARAM	MR H BURAGOHAJIN MR. B J MUKHERJEE MS R SAHA	MRS. D DAS BARMAN MS. P CHUTIA
28	I.A.(Civil)/2451/2019 in WP(C)/5985/2018 WITH WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD.	MR H RAHMAN MR I HASIEB	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST
29	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
30	Cont.Cas(C)/7/2020	PADMA KALITA Versus DIBYAJYOTI RAJKHOWA	MR. W RAHMAN MS. S RASUL	
31	WP(C)/22/2020	BANI HAZARIKA Versus THE GENERAL MANAGER AND 2 ORS	MD. A MATLIB MR. R DHAR	MR. B SHARMA MR. H DAS
32	Cont.Cas(C)/68/2020	M/S. PRAKASH ENTERPRISE Versus M. ANGAMUTHU AND 3 ORS	MR. S SARMA MR D DAS MR. C CHAKRABORTY	MR. R DHAR
33	Review.Pet./104/2020 IN WP(C)/420/2017 (D/O)	DIBRUPORIA PART-II ANB III PISCICULTURE COOP. SOCIETY LTD. Versus SAIKHOWA SADIA MEEN SAMABAI SAMITY LTD.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM
34	WP(C)/538/2020	STARLINE HOTELS LTD. AND ANR. Versus SUBASH CHAND PHOGAT AND 4 ORS.	MR. D BARUAH MS. N UPADHYAY	MR. M K CHOUDHURY MR. P KATAKI MR P BHARDWAJ
35	WP(C)/820/2020	GAIL (INDIA) LTD. Versus ON THE DEATH OF LT. CHANDRA KANTA TALUKDAR AND 7 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MR. S CHOWDHURY	

36	WP(C)/965/2020	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR H GUPTA ASSTT.S.G.I.
37	I.A.(Civil)/1449/2020 in WP(C)/3242/2020	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	
	WITH WP(C)/3242/2020	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
38	I.A.(Civil)/1851/2020 in WP(C)/1446/2020	MD. IMRAN BORBORA AND ANR. Versus ALLAUDDIN BORBORA AND 2 ORS.	MR H RAHMAN	MR. A R SHOME MR D NANDI
	WITH WP(C)/1446/2020	ALLAUDDIN BORBORA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SHOME MR A J GHOSH MR D NANDI	GA, ASSAM MR H RAHMAN MISS S GOSWAMI SC, REVENUE MR. B J GHOSH
39	WP(C)/2061/2020	SUDIP DEB Versus THE STATE OF ASSAM AND 5 ORS	MR S DASGUPTA MS. M DASGUPTA	GA, ASSAM
HEARING				
40	WP(C)/6414/2013 WITH LCR	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
41	WP(C)/6116/2014	MUKUL BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MS.S BEGUM	MR.A WAHAB GA, ASSAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/234/2019	STATE BANK OF INDIA Versus HASNUR ALI	MR AJIT DAS	
ADMISSION				
2	CRP/185/2015 FIXED, P/H	KISHORE KAMAL BEZBORUAH Versus MANASH KAMAL BEZBORUAH and 13 ORS	MR.K GOSWAMI MR.B D DEKA MS.D DAS	MR. S S S RAHMAN (R1) SYED BURHANUR RAHMAN (R1) MR A W AMAN (R1)
	WITH I.A.(Civil)/4087/2019 in CRP/185/2015	MANASH KAMAL BEZBORUAH Versus KISHORE KAMAL BEZBORUAH	MR. S B RAHMAN	MR. K GOSWAMI MS D DAS
3	CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MD.N SHEIKH	MR. M SARMA MS. I GOHAIN
	WITH I.A.(Civil)/1318/2016 in CRP(I/O)/104/2016	MD. LUTHFUR RAHMAN Versus M/S MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. and 2 ORS.	MR.S K MEDHI MR.A DAS MD.N SHEIKH	
4	CRP/115/2019	ON DEATH OF JAWAHARLAL DEV NATH HIS LEGAL HEIRS - MINATI RANI DEVI AND 4 ORS. Versus PUSPA SARMA	MR. A C SARMA MS. R DEKA MR. P MEDHI MR. P KAKATI	MR. O P BHATI MR T C DAS MR. P SARMA
5	CRP/127/2019 WITH LCR	PRAVEEN AGARWAL Versus RAUSHAN JABIN ANSARI	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MS J BORAH MR. T CHAKRABORTY	MR. L R MAZUMDER MD. I HUSSAIN
6	CRP/145/2019	UPENDRA NATH BURA GOHAIN AND 2 ORS. Versus KUSHAL BURHA GOHAIN @ KUSHA	MR. A SATTAR MR Z MUKIT S CHOUDHURY MR. R P GUPTA	
7	CRP/178/2019	DEBJYOTI GUPTA Versus MANJU RANI PAUL	MR. N N JHA MR M U KHAN	MR U DAS MS S BORO MS S PARVEEN
8	CRP(I/O)/360/2019	DEBAJIT NATH Versus SUSHILA BORGHAIN	MR P KALITA MRS S GOSWAMI	

9	CRP(I/O)/385/2019	IVY KHANIKOR Versus TARIQ MAHMADUR RAHMAN AND ANR.	MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL (R1, R2) MR. D M NATH (R1, R2)
10	Arb.A./13/2020 FIXED	MAYASHEEL RETAIL INDIA LTD Versus SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	MR N ALOM
	WITH I.A.(Civil)/1836/2020 in Arb.A./13/2020	MAYASHEEL RETAIL INDIA LTD Versus SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	MR. N ALAM MR K JAIN
11	CRP(I/O)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/12/2020	MUSSTT. NILUFAR HASAN AND 4 ORS Versus MUSSTT. SAMIRAN NESSA AND 3 ORS	MR U DAS MR. S SAIKIA MS S BORO	
	WITH I.A.(Civil)/235/2020 in RSA/12/2020	MUSSTT. NILUFAR HASAN AND 8 ORS Versus MUSSTT. SAMIRAN NESSA AND 3 ORS	MR U DAS MR. S SAIKIA MS S BORO	
13	RSA/25/2020	MD. MIR JASIMUDDIN AHMED Versus SRI NARAYAN BAISHYA AND 9 ORS	MR. A SATTAR MR Z MUKIT	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
14	RSA/30/2020	NARENDRA SUKLABAIDYA AND 9 ORS Versus THE CIRCLE OFFICER KARIMGANJ AND 4 ORS	MR. B C DAS MS. I DAS	GA, ASSAM SC, REVENUE
15	RSA/114/2020	MD. ALTAF HUSSAIN Versus ASIQUE UDDIN MAZUMDAR AND 11 ORS.	MR. S P CHOUDHURY	
<u>ORDERS</u>				
16	RSA/349/2017	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)
17	RSA/299/2018	MD KAMAL UDDIN Versus MD TOYOB ALI AND 4 ORS	MR. S ROY MR. M H LASKAR	MR. S K GHOSH MS F AHMED
18	CRP/133/2019	IDBI BANK LTD. AND 3 ORS. Versus SADRE ALAM AND ANR.	MR G DAS	
19	CRP(I/O)/355/2019	PRABIR PURKAYASTHA AND 2 ORS. Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR B SHARMA MR S SHARMA	MR. S K SINGH MR. V K CHOPRA MR P DEKA MR. R DE MR J CHOPRA
20	I.A.(Civil)/3723/2019 in CRP(I/O)/256/2018	BIKASH PAUL AND 3 ORS. Versus ON THE DEATH OF GOBORDHAN LAL ROY	MR. S K GHOSH MS F AHMED	
	WITH CRP(I/O)/256/2018	BIKASH PAUL AND 3 ORS. Versus GOBORDHAN LAL ROY AND 2 ORS	MS F AHMED MR. S K GHOSH	MR. D NANDI (R2, R3) MS P SARMAH (R2, R3)
	WITH I.A.(Civil)/3725/2019 in CRP(I/O)/256/2018	BIKASH PAUL AND 3 ORS. Versus ON THE DEATH OF GOBORDHAN LAL ROY	MR. S K GHOSH MS F AHMED	
21	I.A.(Civil)/3870/2019 in RSA/142/2008(D/O), WITH LCR in RSA/142/2008	ON THE DEATH OF WAHED ALI HIS LEGAL HEIRS BILLAL HUSSAIN and 7 ORS Versus MUSTT. JAMELA KHATOON AND 24 ORS	MR. M K SHARMA MR. M K SHARMA	MR. N N KARMAKAR

22	CRP/30/2020 FIXED	DHIRENDRA NATH RAY Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR I HAQUE	MD Y ALI
23	CRP/62/2020 B/O	JAYATI DEV Versus SUDIP SUR	MR. R C DAS MR P BURAGOHAIN MR S C DAS	MS. N S THAKURIA MR. B J MUKHERJEE MS R SAHA
24	CRP(I/O)/66/2020	ABHIMANYU KUMAR Versus BIDISA SONAR	JUNJUN KALITA MR. S SAIKIA	
25	Review.Pet./90/2020 IN RSA/150/2017(D/O), WITH LCR	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	
26	I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA
	WITH RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
27	I.A.(Civil)/946/2020 in RSA/3590/2020	SRI DWIPEN CHOUDHURY AND 3 ORS Versus SRI SURESH RAJBONGSHI AND 3 ORS	MR. SHEELADITYA	
	WITH RSA/3590/2020 (Filing Number)	SRI DWIPEN CHOUDHURY AND 3 ORS. Versus SRI SURESH RAJBONGSHI AND 3 ORS.	MR. SHEELADITYA	
28	I.A.(Civil)/950/2020 in RSA/11743/2019	DINO BANDHU NATH AND 2 ORS. Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS.	MR G BAISHYA MD. A HASSAN	
	WITH RSA/11743/2019 (Filing Number)	DINO BANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS		
	WITH I.A.(Civil)/11744/2019 (Filing Number)	DINO BANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS		

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3259/2020 (PDF COPY), FIXED	DHUP NATH CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA	PP, ASSAM
2	AB/3277/2020	OSMAN GONI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	AB/3278/2020	KULSUM BIBI @ KULSUM BEGUM Versus THE STATE OF ASSAM	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	PP, ASSAM
4	AB/3279/2020	JAHIDULDUL ISLAM @ JAHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED A RAHMAN MD I H LASKAR	PP, ASSAM
5	AB/3280/2020	JYOTIRMOY DAS AND ANR Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	PP, ASSAM
6	AB/3281/2020	ARUN GOGOI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
7	AB/3285/2020	HASEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
8	AB/3286/2020	MAIKEL BASUMATARY Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	AB/3287/2020	MOGRAB ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
<u>PENSION MATTERS</u>				
10	WP(C)/27/2018	AUTUMANI SARMAH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S J SARMAH	MR C BARUAH, AG (A&E) MR. S BARMAN (R-7) MR. D NATH (ADDL. SR. GA, ASSAM) D SALOI
11	WP(C)/3557/2018	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR. B SINGHA	GA, ASSAM SC, AG
12	WP(C)/7544/2016	SUREN HAZARIKA Versus STATE OF ASSAM and 3 ORS.	MR.D SARMAH MR.B SINHA	GA, ASSAM

13	WP(C)/5666/2018	SRIDHAR CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR MR. S G BHATTACHARJEE	MR. M K MISRA (R1-R3) ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
BAIL HEARING (BA)				
14	Bail Appln./1828/2020 (SCANNED COPY OF C.D.), FIXED	BIREN DAS Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
15	Bail Appln./2062/2020 FIXED	PADMA RABHA Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
16	Bail Appln./2258/2020 FIXED	TAJBIR HUSSAIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
17	Bail Appln./2347/2020 FIXED	MD. ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
BAIL HEARING				
18	AB/91/2020 FIXED	RIYAKAT ALI @ TOMBA MIA AND ANR. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
19	AB/1284/2020 FIXED	SURYA KANTA MORANG Versus THE STATE OF ASSAM	MR H MEDHI	MR B D DAS MR. S BOIRAGI PP, ASSAM
20	AB/1562/2020 FIXED	PROTAP BARUAH Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
21	AB/1944/2020 FIXED	WAHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. D N AMIN	MR. R RAHMAN PP, ASSAM
22	AB/2050/2020 FIXED	JULHAS DEWAN @ JULHAS ALI Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
23	AB/2065/2020 FIXED	GITANJALI KALITA AND ANR. Versus THE STATE OF ASSAM	MS. S AHMED MR. D BORA	PP, ASSAM
24	AB/2149/2020 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	MR. M ISLAM PP, ASSAM
25	AB/2268/2020 FIXED	MANUJ PAL Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
26	AB/2339/2020 FIXED	PANKAJ SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
27	AB/2399/2020 FIXED	AVYARTHANA DUTTA Versus THE STATE OF ASSAM	MR. B SHARMA MR. H DAS	PP, ASSAM
28	AB/2411/2020 FIXED	ABHICK PAUL Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
29	AB/2420/2020 FIXED	BIKASH KALITA Versus THE STATE OF ASSAM	MR D DAS MR H K NATH MR J BORAH	PP, ASSAM
30	AB/2428/2020 FIXED	PANKAJ BHUYAN Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA	PP, ASSAM
31	WITH AB/2327/2020	ROBIN SHARMA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM

32	WITH AB/2329/2020	PRANJAL NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM
33	AB/2449/2020 FIXED	JOYNAL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	AB/2692/2020 FIXED	SAHIDUL ALAM MAZUMDER Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
35	AB/2695/2020 FIXED	JAHANGIR ALOM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
36	AB/2725/2020 FIXED	KABIR AHMED Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D HUSSAIN MR. R A CHOUDHURY MR. K MOHAMMED MS T PARASHAR	PP, ASSAM
37	AB/2841/2020 FIXED	ABDUL MOTIN TALUKDAR Versus THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MS ANNA K P	PP, ASSAM
38	AB/2845/2020 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	MR. B CHAKRABORTY MR K L GUPTA PP, ASSAM
39	AB/2853/2020 FIXED	MD RASUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
<u>ORDERS</u>				
40	Crl.L.P./5/2020 in Crl.A./32/2020	JOHN KR. DAS Versus STATE OF ASSAM AND ANR	MR. D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
	WITH Crl.A./32/2020 (Filing Number)	JOHN KR. DAS Versus STATE OF ASSAM AND ANR	MR. D CHOUDHURY	
41	Crl.L.P./46/2020 in Crl.A./7046/2020	THE STATE OF ASSAM Versus JOY KANTA ROY AND ANR.	PP, ASSAM	
	WITH Crl.A./7046/2020 (Filing Number)	THE STATE OF ASSAM Versus JOY KANTA ROY AND ANR. (H)		
42	I.A.(Crl.)/180/2020 WITH OFFICE NOTE, LCR 5 FILES in Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
	WITH Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM AND ANR.	MR. S S BAROOAH DR. B N GOGOI MR N BARUAH	PP, ASSAM
43	I.A.(Crl.)/531/2020 in Crl.A./6448/2020	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	
	WITH Crl.A./6448/2020 (Filing Number)	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR (A)		
	WITH Crl.L.P./45/2020	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. N K KALITA PP, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2397/2020 FIXED	SHASHI DOLEY Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	SPL PP WILDLIFE FOREST ASSAM
<u>PENSION MATTERS</u>				
2	WP(C)/176/2018	SATYAJIT SARMA Versus THE STATE OF ASSAM	MR H K DAS	SC, APSC MR. S S ROY (GA, ASSAM) MR. C BARUAH MS. R AKHTAR
3	WP(C)/322/2018	RANIDHAR DEKA Versus THE STATE OF ASSAM	MR. J AHMED MS. S R SAIKIA MR. N MAHAMMAD MS. M AHMED	MR. B GOGOI (SC, FINANCE) MR. D NATH (ADDL. SR. GA, ASSAM) MR. A HASAN (SC, AG)
4	WP(C)/1846/2018	SOBHEN CHANDRA BORDOLOI Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS.	MR. D GOSWAMI MR. K SINGHA	MR. R THAKURIA (R1 TO 4) MR. A S DHILLON
<u>ADMISSION</u>				
5	Crl.Pet./334/2020 WITH LCR 2 FILES(SCANNED)	WALLIUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MR. B P BORAH MR P J DUTTA MR R S RONGHANG PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./2027/2020 FIXED, (SCANNED COPY OF CASE RECORD)	JETUKI BORO Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
7	Bail Appln./2129/2020 FIXED	TAIZUL ISLAM Versus THE STATE OF ASSAM	MR I AHMED MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
8	Bail Appln./2165/2020 FIXED	SAYED AKTER Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	Bail Appln./2331/2020 FIXED	NABAJIT RUDRA PAUL @ NOBO RUDRA PAUL Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
10	Bail Appln./2349/2020 FIXED	BIKASH KUMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

11	Bail Appln./2387/2020 FIXED	MD. MAZIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
12	Bail Appln./2388/2020 FIXED	MD. JIABUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
BAIL HEARING				
13	AB/2099/2020 FIXED	PROBIN CHETIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
14	AB/2126/2020 FIXED	MINARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
15	AB/2550/2020 FIXED	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
	WITH I.A.(CrI.)/515/2020 in AB/2550/2020	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
16	AB/2595/2020 FIXED	SMT. SUNITA BINANI Versus THE STATE OF ASSAM	MR. A KABRA MS. S DAS	PP, ASSAM
17	AB/2635/2020 FIXED	BANAJIT TALUKDAR Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	PP, ASSAM
18	AB/2638/2020 FIXED	MD. SAHJAHAN ALI @ SAJAHAN ALI Versus THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
19	AB/2654/2020 FIXED	ABDUS SALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	MR. M ISLAM PP, ASSAM
20	AB/2729/2020 FIXED	DURGA SHANKAR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	PP, ASSAM
21	AB/2736/2020 FIXED	DURGA SHANKAR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	PP, ASSAM
22	AB/2745/2020 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. M HUSSAIN MR. M HUSSAIN MR. M S ALAM MR. M S ALAM	PP, ASSAM
23	AB/2805/2020 FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
24	AB/2850/2020 FIXED	SIDDIQUE ALI AND ANR. Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
25	AB/2851/2020 FIXED	ANGSHUMAN ALMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
26	AB/2886/2020 FIXED	TAMAL KRISHNA KAR AND 2 ORS Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
27	AB/2890/2020 FIXED	JUGANTA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
28	AB/2893/2020 FIXED	JYOTISH SAIKIA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
29	AB/2927/2020 FIXED	PADUMI BORO AND ANR Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM

30	WITH AB/2674/2020	PANCHAMI BORO AND ANR. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
31	AB/2941/2020 FIXED	ARNAB MAZUMDAR Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
32	AB/2947/2020 FIXED	BELLAL HOSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
33	WITH AB/2656/2020	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. N ISLAM MR. M ISLAM	PP, ASSAM
34	AB/2990/2020 FIXED	DILIP KALWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR S H MAHMUD MS. R AHMED	PP, ASSAM
35	AB/3013/2020 FIXED	ABDUL KUDDUS LASKAR Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
36	AB/3023/2020 FIXED	AKSHAY MAHANTA Versus THE STATE OF ASSAM	MR. G TAMULI	PP, ASSAM
37	AB/3076/2020 FIXED	HABIBAR RAHMAN @ MD. HABIBOR RAHMAN MONDAL AND 4 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
38	AB/3077/2020 FIXED	RAFIQUE HUSSAIN Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
39	AB/3097/2020 FIXED	DIPAK KHODAL Versus THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA MR. B DEORI	PP, ASSAM
40	AB/3112/2020 FIXED	AJAY BARMAN Versus THE STATE OF ASSAM	MR. K M HALOI MR A BARMAN	PP, ASSAM
ORDERS				
41	Crl.Pet./64/2018 B/O	AJIT SAIKIA Versus PALLABI BARUAH	MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
42	Crl.Rev.P./416/2019 WITH LCR 4 FILES	LOHIT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. N UPADHAYAY MR. A B T HAQUE	PP, ASSAM
43	Crl.Pet./1008/2019	MD. MOINUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	MR S M ABDULLAH P MR. B K DAS MD R ISLAM PP, ASSAM
44	Crl.Rev.P./188/2020	MUSTAFIZUR RAHMAN Versus MUSSTT. REJINA BEGUM	MR. A R SIKDAR MD A ALI	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>PENSION MATTERS</u>				
1	WP(C)/1699/2015	TAPAN KUMAR GHOSE Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM AND 5 ORS	MR. S B SARMA MS.M BORAH MR.B B BORAH MS.J CHETRY MS S TAMANG MSL BARUAH	MR.C BARUAH MRS.V L SINGH SC, AGR5 MR.U K NAIR SC, PWD(R1-4) SC, PENSION(R6)
2	WP(C)/2225/2015	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR.M SAIKIA MS.A BORA MR.C SHARMA	MR.C BARUAH(R-4) GA, ASSAM(R-1TO3) SC, AG
3	WP(C)/4924/2018	JATIN CHANDRA BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS.	MS S K CHAUHAN MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, FINANCE DEPTT. SC, P H E
4	WP(C)/5591/2018	PADMA DHAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY MR R L CHUTIA	SC, AG MR. R BORPUJARI (R-5) MD. A HASSAN (R-6) SC, FINANCE DEPTT. SC, IRRIGATION
5	WP(C)/7975/2018	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1-R3) ASSTT.S.G.I.
<u>ADMISSION</u>				
6	MACApp./581/2019	SMTI KALPANA SAIKIA Versus THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.G MISHRA	
7	MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	

8	MACApp./97/2020	NARAYAN MANDAL Versus MD. MONORUDDIN AND 2 ORS.	MR. S K ROY	
9	MACApp./142/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. DULALI SUTRADHAR AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA MR S DUTTA	
	WITH I.A.(Civil)/896/2020 in MACApp./142/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. DULALI SUTRADHAR AND 2 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	
10	MACApp./262/2020 FIXED, BY STATEMENT	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1883/2020 in MACApp./262/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
11	MACApp./268/2020 FIXED, BY STATEMENT	ORIENTAL INSURANCE COMPANY LIMITED Versus TARULATA DAS AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1934/2020 in MACApp./268/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus TARULATA DAS AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
		<u>ORDERS</u>		
12	I.A.(Civil)/1788/2017 in MACApp./294565/2017	NEW INDIA ASSURANCE CO. LTD. Versus RAJENDRA SINGH and 3 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. R C PAUL MS M BHARATI
	WITH MACApp./294565/2017 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJENDRA SINGH and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	
13	I.A.(Civil)/1151/2018 in MACApp./226/2018	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO .LTD AND 2 ORS	MR M TALUKDAR MR T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
	WITH MACApp./226/2018	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO. LTDand 2 ORS	MR.M TALUKDAR MR.T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
	WITH I.A.(Civil)/2013/2018 in MACApp./520/2018	MD MAINUL HOQUE Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR.T PAUL	
14	MACApp./520/2018	MD. MANUL HOQUE, Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR MR T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
	WITH I.A.(Civil)/1507/2018 in MACApp./344/2018	KRISHNA RAJBONGSHI Versus HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./344/2018	KRISHNA RAJBONGSHI Versus HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	
16	I.A.(Civil)/4378/2018 in MACApp./15465/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)

	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
17	I.A.(Civil)/2582/2019 in MACApp./17299/2018	SMTI. RANALI NARZARY AND ANR Versus MD. KHAIRUL HOQUE AND 2 ORS.	MR D MONDAL MR. P SARMA	MR. A J SAIKIA MR A HUSSAIN MR. P A AHMED MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	WITH MACApp./17299/2018 (Filing Number)	SMTI RANALI NARZARY AND ANR Versus MD KHAIRUL HOQUE AND 2 ORS		
18	I.A.(Civil)/3344/2019 in MACApp./10955/2019	SRI CHARITRA NATH Versus SRI HOMESWAR BARMAN AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./10955/2019 (Filing Number)	SRI CHARITRA NATH Versus SRI HOMESWAR BARMAN AND 2 ORS		
19	I.A.(Civil)/3766/2019 in MACApp./12034/2019	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH MACApp./12034/2019 (Filing Number)	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED		

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3374/2019 FIXED in WP(C)/3203/2017 WITH WP(C)/3203/2017	UNION OF INDIA AND 4 ORS Versus SUBODH DEY AND 6 ORS SUBODH DEY and 6 ORS. Versus THE UNION OF INDIA and 4 ORS.	DR. B N GOGOI MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	MR. R DUBEY DR.B N GOGOI(R:y.Adv.) SC, NF RLY
2	I.A.(Civil)/1807/2020 B/O in WP(C)/3828/2018 WITH WP(C)/3828/2018	SAKAD ALI MONDAL AND 65 ORS. Versus RUHUL AMIN AND 143 ORS. RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. S BORTHAKUR MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR A R BHUYAN SC, REVENUE GA, ASSAM MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE

	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
	WITH I.A.(Civil)/3046/2018 in WP(C)/3828/2018	NARESH CH. SARKAR AND 6 ORS Versus RAHUL AMIN AND 92 ORS	MR. A ROSHID MS. M R DEVI	MR A R BHUYAN GA, ASSAM MR. M I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
	WITH I.A.(Civil)/3526/2019 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER Versus RAHUL AMIN AND 90 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN
3	WITH WP(C)/4694/2018	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R-6,7,8,9,10) MS. M R DEVI (R-6,7,8,9,10) SC, REVENUE
4	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
5	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
6	WITH WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
7	WITH WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
8	WITH WP(C)/5319/2018	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR. MD S HOQUE MR D SAIKIA MS A BORAH	GA, ASSAM SC, REVENUE
9	WITH WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
10	WITH WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR. MD S HOQUE MR D SAIKIA MS A BORAH	GA, ASSAM SC, REVENUE
11	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
12	WITH WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)
13	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE

14	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
15	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
16	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
17	WITH WP(C)/552/2019	KAMAL DAS Versus THE STATE OF ASSAM AND 5 ORS	R SARMAH	GA, ASSAM SC, REVENUE
18	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
19	WITH WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)
20	WITH WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
21	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM SC. REVENUE
22	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
23	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
24	WITH WP(C)/8394/2019 WITH WP(C)/6477/2019 (D/O) AND WP(C)/5436/2019 (D/O)	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
25	WITH WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
26	WP(C)/5289/2015	ADMISSION RANENDRA BAGLARY and 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R J DAS MR.A LAL	GA, ASSAM SC, BTC

27	WP(C)/6351/2015	SHEO KUMAR RAM Versus THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN	MR.A K SARKAR MR.U K NAIR MS.M BARMAN(Rly.Adv.,R-2) MR.A CHETRY SC, RAILWAY
28	WP(C)/2041/2017	ABHIJIT DAS Versus THE UNION OF INDIA and 2 ORS.	MR.M BISWAS MR.T CHUTIA MS.R BORGOHAIN	MR.A BARKATAKI SC, NF RLY
29	WP(C)/2104/2017	PARESH DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.P BORA MR.P DEKA MS.M DUTTA MR.A CHETIA	GA, ASSAM
30	WP(C)/2108/2017	RUCHI RAM BORO Versus THE UNION OF INDIA and 8 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM C.G.C. MR.B CHAKRAVARTY(R- 1-3) ASSTT.S.G.I.
31	WP(C)/2247/2017	HEMOLATA DAS Versus THE STATE OF ASSAM and 4 ORS.	MS.R GOGOI MS.D DUTTA MR.PARAG J SAIKIA	GA, ASSAM MR.S CHAUHAN(R-5) MR.A R SHOME(R-5)
32	WP(C)/2344/2017	MOTIUR ROHMAN BORA and 13 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N UPADHAYA MR.K K PARASAR MR.B CHETRI MS.H M PHUKAN	SC, CO-OP. MR.B AHMED
33	WP(C)/2421/2017	KAZI NEKIB AHMED and 6 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S J SARMA MR.S N ADHYAPAK MSK KALITA	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-6,7&8) MR.P P DUTTA(R-6,7&8) MS.Y SHAIZA(R-6,7&8) MRA JAINR-6,7and8 SC, GMC
34	WP(C)/2679/2017	PRANJAL KUMAR DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR.N N B CHOUDHURY MR.B PADUN	GA, ASSAM
35	WP(C)/2685/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.S DASGUPTA MS.A DEVI MR K CHAKRAVARTY	GA, ASSAM
36	WP(C)/2687/2017	RAJIB SAIKIA Versus THE STATE OF ASSAM and 2 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
37	WP(C)/4780/2017 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR.A HOQUE	MR M NATH (SC, PNRD) MR B N SARMA, GA, ASSAM
38	WP(C)/6982/2017	PUNJAB NATIONAL BANK and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MD.M H CHOUDHURY(R-6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
	WITH			
39	WP(C)/4423/2018	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB
40	WP(C)/8130/2017	JAGANNATH BHAGAWATI and 3 ORS Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.H DAS MR.S SUTRADHAR	MR. K N CHOUDHURY, SENIOR ADVOCATE(R 3 TO 8) GA, ASSAM MR. R M DEKA (R 3 TO 8) MR. D DEKA (R 3 TO 8) MR. D J DAS (R 3 TO 8) MR. B K KASHYAP (R 3 TO 8)

41	WP(C)/6823/2018	SHAHEB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) ASSTT.S.G.I. SC, FINANCE
42	WP(C)/77/2019	PIPLIBARI KOIHATI TENGABARI MOWAMORA JAAN UNNYAN SAMITEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MD S ALI	GA, ASSAM SC, REVENUE
43	WP(C)/2742/2019	JEHERUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
44	WP(C)/2770/2019	PULIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	GA, ASSAM
45	WP(C)/579/2020	ABDUL SALAM AND 235 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MD A ISLAM	GA, ASSAM SC. REVENUE
46	WP(C)/2696/2020	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
ORDERS				
47	WP(C)/598/2013	PRONAB ADHYAPAK Versus THE STATE OF ASSAM	MR.M K CHOUDHURY MRP BHARDWAJ	DR.B AHMED SC, CO-OP. MR.R N DAS MRJ CHUTIA
48	WP(C)/4783/2014	HEMANTA BARUAH Versus THE STATE OF ASSAM and 29 ORS,	MR.I HUSSAIN MR.I H LASKAR MR.P K DEKA MR. D MAZUMDAR MR.M S ALAM MR. S ALAM	GA, ASSAM MR.B BURAGOHAIN MR.S BORTHAKUR MS.B G BORBORUAH
49	WP(C)/3975/2015	DIGANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.S SARMA MS. T SOM MS. T SOM MR.R HAZARIKA MR H DAS MR.N HASAN MR. P TELI MS P LEKHARU MS.S KAKATI MS. R BORGHAIN	GA, ASSAM(R1-3) MR.R DE(R-5) MS.D DEVI(R-5) MR.R J SARMAR-5
50	WP(C)/6807/2015	ASITA PRADHAN Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MR.R BAISHYA MR.D DEKA	GA, ASSAM S BORGHAIN MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA
51	I.A.(Civil)/1794/2016 in WP(C)/7253/2015	GOHPUR BABAISHI SANTHA Versus THE UNION OF INDIA and 5 ORS	MR.R P HAZARIKA MR.A RAJKHOWA	MR.C BARUAH GA, ASSAM C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
	WITH WP(C)/7253/2015	GOHPUR BABAISHI SANTHA Versus THE UNION OF INDIA and 5 ORS	MR.R P HAZARIKA MR.A RAJKHOWA	GA, ASSAM C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
52	I.A.(Civil)/3198/2017 IN WP(C)/669/2015 (D/O) in WP(C)/669/2015	MS. HARMEIT KAUR Versus THE ASSAM BOARD OF REVENUE and 3 ORS	MR.R HUSSAIN	GA, ASSAM MR.S BANIK
53	Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	
54	Cont.Cas(C)/304/2019	KALYAN KHATANIAR Versus M. ANGAMUTHU	MR. S BORA MS J RAJKUMARI	MS M HAZARIKA MS. S KHOUND

55	I.A.(Civil)/565/2019 in WP(C)/4232/2015	MR. M. K. CHOUDHURY AND 4 ORS. Versus SMT. MANJULA NATH and 11 ORS	MR P BHARADWAJ MR. A BARKATAKI MR N BARUAH	GA, ASSAM
	WITH WP(C)/4232/2015	SMT. MANJULA NATH and 11 ORS Versus THE STATE OF ASSAM AND 172 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. H BARUAH MR. P BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM (R5) MR. B K SARMA MR. M RAHMAN MR. D DAS MR .I AHMED SC, SOCIAL WELFARER1
56	I.A.(Civil)/3621/2019 in WP(C)/6770/2019	KADIRUZZAMAN ZINNAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, FOREST
	WITH WP(C)/6770/2019	KADIRUZZAMAN ZINNAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, FOREST
57	I.A.(Civil)/4173/2019 IN WP(C)/861/2017 (D/O) in WP(C)/861/2017	JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS F AHMED MS M GOGOI MS. P PHUKAN	GA, ASSAM
58	WP(C)/7657/2019 B/O	BINA SHEEL Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
59	WP(C)/7908/2019	DEBEN HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. P TALUKDAR MS. NILAM DEVI	MR. S S ROY (GA, ASSAM, (R-1 to R-5))
60	I.A.(Civil)/980/2020 in WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH	GA, ASSAM
	WITH WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
ADMISSION				
1	WP(C)/564/2017	ZINNATARA ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR.Y S MANNAN MS.S GOHAIN	SC, EDUCATION
2	WP(C)/580/2017	MILON KANTI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. T C CHUTIA (SC, SEBA) MS.S SEAL(R-5) MS.S KANUNGOE R-5 MS.J CHETRY(R-5) SC, SECONDARY EDUCATION
3	WP(C)/650/2017	DULESWARI DEORI and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.D SAIKIA MR.B K DAS MRS M ABDULLAH P	SC, ELEMENTARY EDUCATION
4	WP(C)/909/2017	PRANJAL BEZBORH Versus THE DIBRUGARH UNIVERSITY and 4 ORS.	MR.T J MAHANTA MR.P P DUTTA MS.M KALITA MR.A BHATTACHARYA	MR.N C DAS SC, DIB. UNIVERSITY
5	WP(C)/5670/2017	KUSHAL CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.B HUSSAIN MR.R S CHAUHAN	SC, SECONDARY EDUCATION
6	WP(C)/5676/2017	ABINASH DAIMARY and 11 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MS.R GOGOI MS.D DUTTA	SC, ELEMENTARY EDUCATION SC, BTC
7	WP(C)/5831/2017	MD. MINTU HOQUE Versus THE STATE OF ASSAM and 3 ORS.	MR.D BORAH MR.P HANDIQUE	MR.N SARMA SC, ELEMENTARY EDUCATION MS.K PHUKAN SC, DC, Darrang
8	WP(C)/6006/2017	NOZMUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M HAQUE MR. Z HUSSAIN MR. S I TALUKDAR	SC, ELEMENTARY EDUCATION
9	WP(C)/6032/2017	JANNAT ARA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM SC, HEALTH
10	WP(C)/6033/2017	KUSHAL MAL Versus THE STATE LEVEL COMMITTEE and 4 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM SC, ELEMENTARY EDUCATION

11	WP(C)/6067/2017	DEBIRAM PEGU Versus THE STATE OF ASSAM and 4 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE MS.I KEITZAR MR.A I KATHAR	MR.C BARUAH Sr.Adv. R-3and5 GA, ASSAM MR. A CHAMUAH(R- 3&5) MR.B BARUAH(R- 3&5) MS.L YANGZOM(R- 3&5) SC, HIGHER EDUCATION
12	WP(C)/7339/2017	DR. DINESH CH. SARMA Versus THE STATE OF ASSAM and 2 ORS.	MR.R PHUKAN MRS.K KATAKI	SC, AG SC, EDUCATION
13	WP(C)/7480/2017	MUNINDRA SARMA Versus THE STATE OF ASSAM and 6 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES
14	WP(C)/7486/2017	LINA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.S DAS	SC, EDUCATION
15	MACApp./634/2018	NATIONAL INSURANCE CO. LTD Versus SMT LILA RANI DAS AND ANR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	WITH I.A.(Civil)/2522/2018 in MACApp./634/2018	NATIONAL INSURANCE CO. LTD Versus SMT LILA RANI DAS AND ANR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
16	WP(C)/681/2018	JAFOR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGHAIN	SC, ELEM. EDU
17	MACApp./110/2020	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI KARE TARANGPI and 4 ORS,	MR.R GOSWAMI MR. I ALAM MR.B S GOSWAMI	
ORDERS				
18	WP(C)/6701/2014	MD. GULEH AHMED CHOUDHURY and 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.R C PAUL MS.S ROY	GA, ASSAM SC, SECONDARY EDUCATION
19	WP(C)/7352/2015	SK. MD. ESARUHULLAH Versus THE STATE OF ASSAM AND 4 ORS	MRA R BHUYAN MR.M A I HUSSAIN MR.S H ZAMAN	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
20	WP(C)/7903/2015	KARAIKHAITY ANCHALIK JUNIOR COLLEGE Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MR.M ISLAM MS.S HALAI MR.N UDDIN	GA, ASSAM SC, SECONDARY EDUCATION
21	Cont.Cas(C)/371/2016 IA(CIVIL) 1148/2019 (D/O)	SMTI TRISHNA CHANGMAI Versus SANJIB KUMAR BHUYAN AND ANR.	MR.M K NEOG MR.M K DUTTA	MR. D SAIKIA MR. T THAKURIA MR. S P BHATTACHARJEE MR. M R LASKAR
22	Cont.Cas(C)/272/2017 IA (CIVIL) 1312/2019 (D/O)	EASIN ALI Versus LAKHI PRASAD GOUR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR. B CHOUDHURY
23	WP(C)/6001/2017	SALAM BEG AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR.S BORA MS.J RAJKUMARI	GA, ASSAM MR.A M KHAN(R-7) MR.R ALI(R-7) SC, ELEMENTARY EDUCATION
24	Cont.Cas(C)/161/2018 WITH IA (CIVIL) 1352/2019 (D/O)	SMTI. RITA DEB Versus SRI PRITAM SAIKIA AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY MR. H DAS	MR. D SAIKIA (R1) MR. A BHATTACHARJEE MR. S P BHATTACHARJEE MR. A DEKA MR. N SARMA (R1 & 3)

25	Cont.Cas(C)/192/2018 WITH WP (C) 7191/2017 (D/O), IA (CIVIL) 1575/2019 (D/O), IA (CIVIL) 4293/2017 (D/O), IA (CIVIL) 4083/2017 (D/O)	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
26	I.A.(Civil)/508/2018 in MACApp./94/2018	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
	WITH MACApp./94/2018	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
27	MACApp./233/2019	THE ORIENTAL INSURANCE CO. LTD., Versus MD. MOHOR ALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A BARUAH MR. J P MORE
	WITH I.A.(Civil)/1378/2019 in MACApp./233/2019	THE ORIENTAL INSURANCE CO. LTD., Versus MD. MOHOR ALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
28	Cont.Cas(C)/370/2019	TAJ UDDIN LASKAR Versus NIRADA DEVI AND 3 ORS.	MR F A LASKAR MR. D H MOZUMDER	MS. K PHUKAN MR. A DEKA MS F AHMED
29	WP(C)/3524/2019	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA	SC, ELEM. EDU MR. A DEKA
30	Cont.Cas(C)/691/2019	SANATAN TALUKDAR AND 4 ORS. Versus PREETOM SAIKIA AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	MR J ABEDIN MS. N PHUKAN
31	Cont.Cas(C)/709/2019	REZIA KHATUN Versus PHANINDRA JIDUNG	MR. S K DAS MR R KARIM MR D BARMAN	MR. D SAIKIA MR S M T CHISTIE MS. A DAS
32	Cont.Cas(C)/746/2019	HIRA HAZARIKA Versus ALOK KUMAR	MR. K BORUAH MR. M ALOM	
33	I.A.(Civil)/4030/2019 in MACApp./11687/2019	MUSSTT. MANISHA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	
	WITH MACApp./11687/2019 (Filing Number)	MUSSTT. MANISHA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND ANR		
34	Cont.Cas(C)/36/2020	KAMAL ATHPARIA AND 13 ORS. Versus MANINDER SINGH, I.A.S. AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIANR MS. N PHUKAN MS. H TERANGPI
35	Cont.Cas(C)/203/2020 FIXED	BIREN CHANDRA BORA Versus PREETOM SAIKIA, IAS AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. N J KHATANIANR MR. A PHUKAN
36	Cont.Cas(C)/219/2020	SULTANA BEGUM LASKAR AND ANR. Versus PRETOM SAIKIA AND 8 ORS.	MR. A M S MAZUMDER	MR. D SAIKIA MR S M T CHISTIE MS. K PHUKAN MR. P K BORAH
37	Cont.Cas(C)/302/2020	RAM KRISHNA DAS Versus PRITHWISH KUMAR CHAKI AND ANR.	MR. K R PATGIRI MRS. C DAS	

38	WP(C)/448/2020	ARIF UDDIN LASKAR Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
39	I.A.(Civil)/500/2020 FIXED in WP(C)/9361/2019 WITH WP(C)/9361/2019	MAINUL HOQUE Versus KARAM ALI AND 3 ORS KARAM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA	SC, SEC. EDU. MR. P P DUTTA SC, SEC. EDU. MR. A DEKA (R4) MR B KAUSHIK

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,20th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2160/2020 FIXED	M/S GEMSON MELT PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF	SC, GST MR. S C KEYAL ASSTT.S.G.I.
	WITH			
2	WP(C)/2101/2020	M/S GEMSON MELT PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF	SC, GST
	WITH			
3	WP(C)/2161/2020	M/S GEMSON MELT PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
	WITH			
4	WP(C)/2162/2020	M/S GEMSON MELT PVT. LTD. (LESSEE OF BHAGWATI STEEL CAST LTD.) Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
	WITH			
5	WP(C)/2189/2020	M/S GEMSON MELT PVT LTD (LESSEE OF BHAGWATI STEEL CAST LTD) Versus THE UNION OF INDIA AND 2 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
	WITH			
6	WP(C)/2810/2020	M/S. GEMSON MELT PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST
ADMISSION				
7	WP(C)/3215/2017 FIXED	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.B GOGOISC, FINANCE and TAXATION.
	WITH			
8	WP(C)/3377/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
	WITH			
9	WP(C)/5233/2019	ASSAM CARBON PRODUCTS LTD. Versus UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. S C KEYAL SC, CENTRAL EXCISE

10	WITH WP(C)/9196/2019	UPPER ASSAM PETROCOKE PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GST ASSTT.S.G.I.
11	WITH WP(C)/9203/2019	NEW AGE PETCOCK PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GST ASSTT.S.G.I.
12	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
13	MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI TARANI RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)
	WITH I.A.(Civil)/518/2018 in MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
14	MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR B CHANDA (R1)
	WITH I.A.(Civil)/2566/2018 in MACApp./650/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI GANESHIA SATNAMI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN	
15	WP(C)/6926/2019	HERBO FOUNDATION PVT. LTD. Versus UNION OF INDIA AND ANR.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
16	WITH WP(C)/6921/2019	EMAMI LTD. Versus UNION OF INDIA AND ANR.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
17	WP(C)/985/2020 FIXED	SAMBHU DAS Versus COMMERCIAL TAX OFFICER AND 4 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE DEPTT.
<u>BAIL HEARING</u>				
18	AB/3109/2020 FIXED	HASAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. H A AHMED MR. R ALI	PP, ASSAM
<u>ORDERS</u>				
19	MC/2126/2014 IN MAC APP. SL. NO. 229894	MUSSTT ANOWARA BEGUM and 2 ORS, Versus PREM NATH NUNIA and ANR,	MR.B K JAIN MS.M DASGUPTA MS.I SINHA	MS. R D MOZUMDAR MR.B BISHAYA MS. C MOZUMDAR MR. S P SHARMA
20	I.A.(Civil)/534/2016 in MACApp./269973/2016	BALENDRA ROY Versus KARTICK CH. BORA and ANR,	MR.M TALUKDAR MS.D KALITA	MR. U K DUTTA MR. B KAKATI MR. B KASHYAP
	WITH MACApp./269973/2016 (Filing Number)	SRI BALENDRA ROY Versus SRI KARTICK CH. BORA and ANR		

21	I.A./1108/2016 in MACApp./264527/2015	JAYANTA BORDOLOI Versus M/S UNITED INDIA INSURANCE CO. LTD. and 3 ORS,	MR.M TALUKDAR MS.D KALITA	MS.N MODI R-3 MR.B K PURKAYASTHA(R-1) MD. A AHMED MS.M CHOUDHURY(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MS.K DEKA(R-1) MS.P DOWERAH(R-3) MS.S THAKURIA(R-3)
	WITH MACApp./264527/2015 (Filing Number)	SRI JAYANTA BORDOLOI Versus M/S UNITED INDIA INSURANCE CO. LTD and 3 ORS		
22	MACApp./37/2017 WITH LCR	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MRS. R DEVI MR J JOHN MS. J TALUKDAR
23	I.A.(Civil)/3149/2018 in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	MR. S SHARMA MS. P TALUKDAR
	WITH MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
	WITH I.A.(Civil)/3150/2018 in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
24	MACApp./103/2019 WITH LCR	SRI MANIK CHANDRA SAHA Versus M/S THE NEW INDIA ASSURANCE COMPANY LIMITED AND4 ORS	MR. M A SHEIKH MS. A BEGUM	MRS. B ACHARYA MR M H CHOUDHURY MR. A ACHARYA
25	WP(C)/3767/2020 FIXED	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 20/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020
3)	MISS. M DAS	17-11-2020	To	24-11-2020
4)	MR L SARMA	18-11-2020	To	02-12-2020
5)	MR. A CHAMUAH	20-11-2020	To	24-11-2020